

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMUNICATIONS  
(SHRI VIJAY N. PATIL): (a) Me-  
morandum No. AU/DPN dated  
24.11.80 from All India (P&T) Ad-  
ministrative Office Employees Union,  
DPS Office, Nagpur branch, has been  
received.

(b) to (d) Justified staff for the office of the D.P.S. Nagpur have been sanctioned. Other points mentioned in the memorandum are receiving attention.

### Complaint books in Post Offices

2585. SHRI BHAGWAN DIN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that complaint/suggestion books are being kept in all Post Offices for the use of the general public;

(b) whether it is also a fact that these books have not been kept so far in a number of Post Offices in the country, particularly in Delhi; if so, what are the reasons therefor;

(c) what are the names and locations to those Post Offices in Delhi where these books have not so far been provided; and

(d) by when Government propose to provide these books in such Post Offices?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) to (d) As per standing instructions, Complaints/Suggestions book is required to be kept at every Post office. It is to be checked by the Head of the office and by the supervisory officers in the course of their visits to the Post Offices. Immediate action to make it available is to be taken when its absence is detected.

On checking the position about Delhi Circle. This book is found to be available at all the Head Post Offices and Departmental Sub-Post Offices. It was not found available at the Extra Departmental Branch and Sub Post Offices. The Postmaster General Delhi Circle is taking action to supply the same to these offices immediately.

### Verification of memberships of P & T Employees Federation

2586. SHRI JAGDISH PRASAD MATHUR:

SHRI KALRAJ MISHRA:

SHRI ASHWANI KUMAR:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that representation given on the J.C.M. (Joint Consultative Machinery) on all levels of the P&T employees to NFPTe at the introduction stage of the said machinery in 1966 on *ad-hoc* basis has not since been re-assessed, despite the fact that during these 15 years, other organisations like the BPTEF have come into being which are of more representative character of the workers, and the NFPTes strength has depleted;

(b) what are the reasons for not verifying the membership of the various federations for the long period of fifteen years and whether it is proposed to be done now; and

(c) whether pending verification of membership, the concerned three organisations will be given proper representation on the J.C.M.?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) The J.C.M. scheme came to an end when N.F.P.T.E. and its affiliates were de-recognised for sponsoring and participating in the illegal strike of 19th September, 1968. After derecognition of N.F.P.T.E., a new Federation, viz. F.N.P.T.O. and its affiliates were accorded recognition. Subsequently, recognition was restored to N.F.P.T.E. and its affiliates. The J.C.M. scheme was revived in November, 1972 when representation on J. C. M. was restored to N.F.P.T.E. and F.N.P.T.O. which represent all categories of P&T employees broadly and adequately.